

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT CAMP : INDORE

ORIGINAL APPLICATION NO.57 of 2005

Indore, this the 21st day of April, 2006

Hon'ble Dr.G.C.Srivastava - Vice Chairman
Hon'ble Shri K.B.S.Rajan - Judicial Member

Ajit Upadhyay S/o Shri Radheshyam Upadhyay,
Age - 31 yrs., Scientific Officer - D,
Govt.of India,
Department of Atomic Energy,
Centre for Advanced Technology,
Indore (M.P.).

- APPLICANT

(By Advocate - Shri Subhash Sen)

VERSUS

1. Union of India,
Through Secretary,
Department of Atomic Energy,
Govt.of India,
New Delhi.
2. Director,
Centre for Advance Technology,
Atomic Energy,
Govt.of India,
INDORE (M.P.).
3. Additional Secretary,
Department of Atomic Energy,
Anushakti Bhawan,
C.S.M.Marg,
Mumb*ai* (Maharashtra).
4. Administrative Officer-III
Centre for Advance Technology,
Govt.of India,
Indore (M.P.).

Is- RESPONDENTS

(By Advocate - Shri Umesh Gajankush)

ORDER

By K.B.S. Rajan, Judicial Member —

The applicant has challenged the policy decision regarding allotment of accommodation which specifies Rs. 8,825/- as the minimum pay ~~clarifies~~ ^{to qualify} for allotment of ~~transfer~~ ^{transf} accommodation in "efficiency plus" type.

2. This OA was filed in January, 2005 while the applicant has been given accommodation in July, 2005. This is an admitted position. Hence, there cannot be a grievance now in regard to the policy matter so far as the applicant is concerned.

3. Under these circumstances, consideration of this OA on merit would amount to dealing with the public interest litigation which is not provided for, under the Administrative Tribunals Act, in as much as, under Section 19 of the Act it is only the person aggrieved who can file the application before the Tribunal.

4. In view of the above, the OA is dismissed as having become infructuous. No costs.

(K.B.S. Rajan)
Judicial Member

(Dr. G.C. Srivastava)
Vice Chairman

"SA"

दृष्टिकोण सं ओ/व्या.....	जललपुर, दि.....
परिस्थिति वर्णने.....	
(1) अधिक वायु उपयोग वा उचित वायु, अडलपुर	
(2) अवैधति वी/वीरामी,	से कानूनी
(3) फ्रांसी वी/वीरामी,	कानूनी
(4) वायरल, वैद्युत, वायरल	
सचिवा एवं आवश्यक दस्तावेज़	

Sehr wohl frisch, 20/23 cm lang, 11 MD
M. Lichtenknech 8226
11.12.1988

~~George~~
25.4.06